GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4194 ANSWERED ON 19/08/2025

EXPANSION OF PMAY-G

4194. Shri Y S Avinash Reddy:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of cost incurred by the Government in the construction of 8,21,190 pucca houses;
- (b) whether there are any plans to further extend or expand the Pradhan MantriAwasYojanaGramin (PMAY-G) to ensure housing for all in rural areas of the country; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): Under Pradhan MantriAwasYojanaGramin (PMAY-G), the unit assistance of Rs. 1.20 lakhs in plain areas and Rs. 1.30 lakhs in North Eastern States, Hilly States (including UTs of J&K and Ladakh) is provided. The funding pattern between Centre and the State for the NER States and Himalayan States [Uttarakhand, Himachal Pradesh and Jammu & Kashmir (UT)] is 90:10 whereas for the rest of the States is 60:40 and for Union Territories without legislature, 100% funding are borne by the Centre. As on 13.08.2025, the Ministry has released central share of Rs 2,61,432.15crore to the states/UTs since inception of the scheme i.e. 01.04.2016.

In addition to the unit assistance, the beneficiaries are facilitated with 90/95 person days of unskilled labour wages through mandatory convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Support of Rs. 12,000 for construction of toilet is also provided through Swacch Bharat Mission - Gramin (SBM-G), MGNREGS or any other dedicated source

of funding. The PMAY-G converges with various Government programmes to provide benefits of piped drinking water, electricity connection, LPG gas connection, solar lanterns and cleaner cooking energy, solar roof top etc. to the beneficiaries.

(b) & (c): The Union Cabinet has approved the proposal for "Implementation of the Pradhan MantriAwaasYojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29" for construction of 2 crore additional rural houses with an outlay of 3.06 lakh crores. Under the scheme, as of 13.08.2025, the Ministry has allocated cumulative target of 4.12 crore houses to the States/Union Territories (UTs) against which the States/UTs have given sanctions to 3.85 crore beneficiaries and 2.83 crore houses are already completed.
